basket of currencies and it should be delinked from gold. India has been endeavouring in the Committee of twenty and in the meeting of the deputies that there should be valuation of S.D.R. in terms of a basket of currencies, particulary, in the present situation of floating of various international currencies.

PROF. MADHU DANDAVATE: 1 want to know whether it is true that the U.S. Treasury Secretary had offered to make the dollar convertible against any monetary system. That would help all countries to keep their external demands in an equilibrium. If so, what is the concrete step that is taken in this direction?

SHRI K. R. GANESH: I have no information on this particular thing.

MR. SPEAKER: This is about the monetary reform. You are adding some more dimension to this question. That is a very thin line between relevancy and irrellvancy.

SHRI K. R. GANESH: Sir, as I have already indicated I have no information as to what the U.S. Treasury Secretary has said. But the fact remains that most of the developed countries do not want to go away from the present system of floating of exchange rates. That is there. It is in these circumstances that efforts are being made to bring about some sort of order and issue some guidelines for the conduct of countries when the various currencies are floating.

Empact of Increase in Prices of Wheat and Controlled Cloth on Consumer Price Index

\*858. SHRI SUKHDEO PRASAD VERMA:

PROF. MADHU DANDAVATE:

Will the Minister of FINANCE be pleased to state;

(a) whether the revision of prices of wheat and of controlled varieties 524 LS—2.

of cloth have considerably affected the consumer price index; and

(b) if so, the impact thereof and the measures taken to overcome this rising price trend?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). The Consumer Price Index becomes available with a time lag of five to six weeks from the end of the month to which it relates. As such, the impact of price changes effected during month of April 1974 would not be known till the first week of June. Increases in controlled prices are made only after due consideration and after taking into account all relevant fac-However, compensation for any rise in the cost of living resulting therefrom would become available to eligible categories of employees workers whose earnings are linked to changes in the Consumer Price Index

भी सखबेब प्रसाद वर्मा: मैंने अपने प्रश्न में यह जानने की इच्छा जाहिर की थी कि क्या यह मत्य नहीं है कि नियंवित कपडे तथा गेहं के मत्यों मे बद्धि का व्यापक प्रभाव पड़ा है ? इसके उत्तर में सरकार ने कुछ नई बताया है। केवल इतना ही कहा है कि पांच छ: हफ्ते के बाद इसका पता चे या। मैं जानना चाहा हुं कि क्या भाप इस बात की मानने है या नहीं कि इन विद्यों का व्य पक प्रभाव मृत्य सुचांक पर पडें। देस यह भी मैने पूछा थानि मृत्य वृद्धि को रोकने के लिये प्रापके पास कोई उपाय है या नहीं है। इसके जबाव मै ब्रापने बताया है कि मस्य वृद्धि करते समय सारी बातों पर विचार किया जाता है भीर तभी मस्य बढाये जाते हैं । मुल्य वृद्धि सुरसा के मृंह की तरह फैलती जा रही है। इसको रोकने

के लिये भापके पास क्या कोई निश्वित योजना या कार्यक्रम है या नहीं है ताकि दिन प्रति दिन बढ़ती जा रहीं मूल्य वृद्धि एक सके ?

SHRI K. R. GANESH: The issue price of wheat and the price of controlled cloth were increased from 15th and 1st April respectively. I tried to indicate in my reply that the effect of this on the consumer price index would be available after four weeks because the consumer price index is designed by the Labour bureau and the real figures are only available after four weeks. But there is no doubt that there will be some impact of the increase on issue prices wheat as well as standard cloth. a rough estimate on all-India basis it may be of the order of about 4.7 per cent. In a place like Delhi has got greater weightage in terms of foodgrains as also in terms of cloth the percentage or consumer price index would be even higher than the all-India figure. There is no dispute about the fact that this increase in the cost of essential commodities is a very serious problem. It is a problem of national concern. The government is taking various steps to deal with this problem. The steps taken are: (a) Control over expenditure last year to the extent of Rs. 400 crores; (b) Credit restraint introduced Reserve Bank of India where various steps have been taken including immobilisation of Rs. 400 crores; (c) Also keeping the deficit financing to a low level of Rs. 125 crores in this budget and various other measures have been taken. It is hoped that these measures in course of time will have some impact on the rising prices.

श्री भुजदेव प्रसाद वर्मा : ग्रध्यक्ष महोदय, ग्राज देश में काला घन इतना बढ़ा हुझा है कि उसके कारण मूल्य विद्व होती जा रही है । मैं जानना चाहता हूं कि इस काले घन को समाप्त करने के लिये सरकार ने कोई कारगर योजना बनाई है या नहीं।

मंत्री महोदय ने प्रपने उत्तर में बताया है कि जो मूल्य वृद्धि होगी, प्रधिकृत श्रेणी के कर्मवारियों और श्रमिको को उस के मुताबिक मुप्रावजा दिया जानगा । मैं यह वानगाः वाहता हूं कि क्या इन वर्गों के प्रलावा देश में और भी लोग रहते हैं या नहीं और क्या उन पर मूल्य वृद्धि का प्रभाव पड़े वा वा नहीं; प्रगर पड़ेगा तो उनको राहत पहुंचाने के बारे में सरकार ने कुछ सोवा है या नहीं।

SHRI K. R. GANESH: Sir, apart from the various other economic factors which have brought about inflationary spiral it is a fact that the operation of black money also plays an important part. The hon. Members are aware that the Taxation Law Amendment Bill is before the Select Committee in which this specific question of fighting the black-money as well as evasion and necessary steps to combat this have been recommended. At present the relief is given to employees and workers categories who are eligible for this relief. I have already indicated the other steps the Government is taking like credit restraint, keeping deficit financing at a low level and making availability of goods and also saving the vulnerable sections of society by having public distribution systems. These are the various steps that the Government is taking.

PROF. MADHU DANDAVATE: I would like to know from the hon. Minister whether Government propose to increase the Central food subsidy so that the issue prices of wheat can be brought down further and to that extent its impact on the increase can be actually brought down? Similarly, in our present pattern of production of cloth, there are several varieties of cloth being produced; there are now

as many as 4000 varieties. Therefore, would Government impose a ban on the large number of these varieties and try to insist that the textile mills should concentrate only on a few varieties and more on those which are required by the common people so that with this particular shift it might be possible to bring down the prices of cloth and to that extent avoid its impact on the increase

SHRI K. R. GANESH: The bon. Member has asked firstly whether it is not desirable for Government to increase the food subsidy. I think the hon. Member is a well known economist and he knows that the very purperson which he wants to serve by having a food subsidy of a couple of hundred crores of rupees would be defeated because if we have food subsidy that will have to be paid by the exchequer and that would mean more deficit financing and this deficit anancing, will lead to further inflationary spiral. Therefore, it is not a correct position to take that the issue prices which have been increased should be compensated by an equivalent food subsidy.

As far as cloth is concerned, the present increase in the price of standard cloth has been brought about with this very object of having at least 20 to 25 per cent of the production of the mills diverted to standard cloth so that greater availability of standard cloth may be there.

PROF. MADHU DANDAVATE: I had asked a categorical question. There are about 4000 varieties of clota. Will he impose a ban on this large number?

SHRI K. R. GANESH: I think he should address that question to my colleague the hon. Commerce Minister.

Specifically regarding the question of standard cloth; the decision is that it is expected that as a result of the increase in the prices of cloth it would be possible for the mills to divert their production to standard cloth and it is the decision that out of the total quota of production, at least 20 to 25 per cent of the mills' total output should be delivered to standard cloth.

SHRI K. MALLANNA: May I know the percentage of increase in the consumer price index due to the revision of the prices of wheat and controlled cloth? What is the percentage of compensation awarded to the entitled community? Is it equivalent to the rise in prices?

SHRI K. R. GANESH: I have indicated already that these figures are not available at the moment, but roughly on an all-India average, it will be about 4.7 per cent, and the compensation will be in terms of the dearness allowance and various other things for which a formula exists.

SHRI K. MALLANNA: Is the compensation equivalent to the rise in prices?

MR. SPEAKER: He has answered the question already. I do not want that there should be counter-retorts going on all the time.

की नर्रांक्ष्ठ नारावण पांडे : अध्यक्ष
महोदय, नया मंत्री महोदय का व्यान 14, अप्रैल
1974 के नेक्स्नल हैं रहड़ में प्रकाशित इस समाचार की ओर गया है, "कोसं क्लाय रैकट इन
कानपुर मिल्ज", जिसमें कहा गया है कि कानपुर की टैक्सटाइल मिलों द्वारा 16 मिलियन
स्ववेयर मीटर कंट्रोल क्लाय उत्पादित किया
नया, जिस का वितरण को-आपरेटिव सोसा—
यटीज के द्वारा किया जाना था, लेकिन वह
पूरा कपड़ा कुछ बड़े अधिकारियों तथा एक्साइज
विभाग के लोगों से मिलकर वहीं पर मिलों
को कुछ मुनाफे पर वापिस कर दिया यथा,
जिससे कोसं क्लाय दुकानों पर नहीं पर्डुचा;

नित हो, तो क्या मंत्री महोष्य इस संनंत में आंच करानेंने भीर इस रैकट को बाल करने के लिये कोई निशेष कदम उठाने की क्रुपा करेंने ?-

MR. SPEAKER: It is too general a question. He may give separate notice of it.

श्री नर्रांसह नारायण पांडे: धाव्यक्ष महोदय, यह सवाल कंट्रोल क्लाथ की मंहणाई के बारे में है। कोसें क्लाथ की दुकामों में इस लिये बढोतरी हो रही है कि जो कपडा को-धापरेदिव की दुकानों के जरिये उपभोक्ताधों के पास पहुंचना चाहिए, वह नहीं पहुंच रहा है। क्या मंत्री महोदय, इसके बारे में जांच करावेंगे?

SHRI K. R. GANESH; If he tables a specific question, I will look into it.

श्री सथु लिससे: प्रध्यक्ष महोदय, जो सगिठत मजदूर है उनको तो महगाई भता मिलता है, हालांकि इण्डैक्स नम्बर में बहुत है इसिनी होती है, लेकिस मैं मंत्री महोदय से पूछना चाहता हू—देश में 25 प्रतिशत खेनीहर मजदूर हैं, कुछ राज्यों में जैसे ग्रान्ध्र प्रदेश में 37 प्रतिशत हैं, बिहार सें 38 प्रति-शत हैं, उनके जीवन पर जो ग्रमर पड़ेशा, क्या उसके लिये सरकार कोई मार्वजनिक राशन व्यवस्था या कोई ग्रन्य व्यवस्था चलाने के बारे में मोच रही है ?

SHRI K. R GANESH: The proposal of having public distribution system which was recommended by the Dharia Committee is under the consideration of Government.

SHORT NOTICE QUESTION

Shertage of stamp papers in Delhi Courts

S.N.Q. 13. SHRI SAT PAL KAPUR: SHRI P. K. DEO: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that there is acute shortage of stamp papers of small denominations. The Re. 1/- Rs. 1.50 and Rs. 2/- with the stamp vendors in the courts of Delai;
- (b) whether on account of that people have to purchase stamp papers either of higher denominations or of small denominations by paying illegally higher prices; and
- (c) the steps taken or proposed to be taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) (a) Yes, Sir.

- (b) Delhi Administration has not received any specific complaint regarding charging of illegal prices by the Stemp Vendors. It has, however, issued instructions to Stamp Auditors to exercise strict supervision over the activities of the various Stamp Vendors and make surprise checks of their vends to ensure that they do not take advantage of temporary shortage and indulge in any such mal-practices.
- (c) Supplies have been rushed to Delhi from Nasik and the position is expected to normalise in the next lew days.

श्री सत्तराख कपूर स्पीकर माहबं, इत्जीवल प्राइस तो कोई फिक्स्ट नहीं है. जीवल प्राइस को कोई फिक्स्ट नहीं है. जीवल प्राइस फिक्स्ट है। दिल्ली में ही नहीं सारे हिन्दुस्तान में स्माल-डिनामिनेशन के स्टैप्प पेपर नहीं मिलते हैं? हमें नजुर्वा है कि वे लोग 10 रुपये का कायज 20 रुपये और 34 रुपये में बेचने हैं। मैं पूछना च हना हूं कि यह सप्ताई कम क्यों होती है बक्त पर क्यों नहीं पहुंचती?

SHRI K. R. GANESH: As far as the Delhi Administration is concern-